

MINISTRY OF WATER RESOURCES: (SHRI P.K. THUNGON): (a) Gradual fall in ground water level has been observed in the localised pockets in the country including Gujarat, Maharashtra and Uttar Pradesh.

(b) Details of fall in ground water level in parts of Gujarat, Maharashtra and Uttar Pradesh are given in *Statement*. Fall in ground water level is attributed to variation in amount and distribution of rainfall

and intensive development of ground water.

(c) Based on the results of experimental Artificial Recharge Projects carried out, the Central Ground Water Board has prepared guidelines for formulation of Artificial Recharge Schemes by State Governments for arresting the decline in ground water level. The draft manual containing guidelines for formulation of Artificial Recharge Schemes has been circulated by the Board to the State Government.

**STATEMENT**

*Details of fall in Ground Water Level observed between May 1992 and May 1993 in parts of the State of Gujarat, Maharashtra and Uttar Pradesh*

States	Fall in ground water level of 2 to 4 meters & above in localised pockets.
Gujarat	Parts of Ahmedabad, Amerli, Bhavnagar, Ghandinagar, Jamnagar, Junagarh, Kheda, Kutch, Mehsana, Panchmahal, Sabarkantha, Surendranagar.
Maharashtra	Parts of Bombay, Buldhana, Gadchiroli, Nanded, Thane.
Uttar Pradesh	Agra, Aligarh, Allahabad, Badaun, Bahraich, Ballia, Banda, Barabanki, Bijnor, Bulandshahr, Etah, Ghaziabad, Ghazipur, Jalaun, Jaunpur, Jhansi, Kanpur, Lalitpur, Pratapgarh, Rae Bareli, Rampur, Saharanpur, Sitapur.

**Cauvery Water Dispute**

3387. SHRI V. DHANANJAYA KUMAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the latest position of the Cauvery river water dispute;

(b) whether the Union Government have set up a monitoring committee to

oversee the implementation of interim award of the Cauvery Tribunal;

(c) if so, the details thereof; and

(d) the reaction of the Government of Karnataka thereto?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
AND MINISTER OF STATE IN THE

MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The Cauvery Water Disputes Tribunal was set up on June, 2 1990. The basin States have opened their cases before the Tribunal. The submissions regarding opening of the main case have since concluded. The Tribunal has disposed off various Civil Miscellaneous Petitions and taken up main reference made by Government of Tamil Nadu for adjudication. Next date for hearing is fixed for 6.1.1994.

(b) No, Sir.

(c) and (d) Do not arise.

#### **Petrol Retail Outlets in Karnataka**

3388. SHRIMATI CHANDRA PRABHA URS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol retail outlets in Karnataka;

(b) the number of them in Bangalore and Mysore city; and

(c) the number of new petrol retail outlets proposed to be opened in the State during 1993?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) As on 1.10.1993, there were 929 Retail Outlets in Karnataka.

(b) There are 153 and 36 Retail Outlets in Bangalore and Mysore cities respectively.

(c) 70 Retail Outlet dealerships have been included in the R.O. Marketing Plan 1988-93 for Karnataka.

[*Translation*]

#### **Tanakpur Water Project**

3389. DR. P.R. GANGWAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Tanakpur Water Project is being extended of the territory of Nepal; and

(b) if so, the salient features of the agreement signed with Nepal in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) The Left Afflux bund of Tanakpur Hydro Electric Power Project has been extended for tying it into the high ground in Nepalese territory. Nepal will get 20 million units of power free of cost and water supply upto 150 cusec for irrigation from this project.

[*English*]

#### **National Water Grid**

3390. SHRI SHANTARAM POT-DUKHE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government propose to bring all rivers in the country under a national water grid to avoid inter-State water disputes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE